

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4889
ANSWERED ON:23.12.2014
PUBLIC DISTRIBUTION SYSTEM
Sampath Shri Anirudhan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has formulated any action plan for proper implementation of Public Distribution System (PDS) in the flood and drought affected areas of the country and if so, the details thereof; and

(b) whether the Government proposes to privatise the PDS and if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): Under the Targeted Public Distribution System (TPDS), the Central Government allocates foodgrains to the States/UTs and makes the foodgrains available at the designated depots of the Food Corporation of India (FCI). The distribution of the allocated foodgrains within States/UTs to the beneficiaries is the responsibility of the concerned State/UT Governments.

In the event of natural calamities like flood and drought, based on the request of the State Governments, additional foodgrains are provided to the States/UTs at Minimum Support Price. Government also provides assistance in the form of manpower, material, and equipment for proper implementation of TPDS at the time of natural calamities.

(b): No, Madam.